IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-303(ND)/2017

IN THE MATTER OF:

M/s. Vardhman Industries Limited

... PETITIONER

SECTION:

Under Section 10 of IBC Code, 2016

Order delivered on 14.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Satwinder Singh, Advocate

: Mr. NPS Chawla, Advocate

Ms. Vaishanan Rao, Advocate

For the Respondents

:Mr. UC Mittal, Advocate

Mr. Abhay Gupta, Advocate.. for SBI, IFB, Ludhiana

ORDER

Learned Counsel for the petitioner is present. Mr. U.C. Mittal, Advocate has appeared on behalf of State Bank of India, IFB, Ludhiana and seeks some time to respond to the application as filed by the Financial Creditor.

Taking into consideration the request, a week's time is granted.

Post the matter for their response on 25.9.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 14.9.2017